

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

[Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court of Judicature at Allahabad]

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

WITH

SLP(C) No. 3932/2021 (XI)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 32718/2021

FOR CLARIFICATION/DIRECTION ON IA 108347/2022

FOR EXEMPTION FROM FILING O.T. ON IA 108349/2022

FOR impleading party ON IA 150360/2022

FOR INTERVENTION/IMPLEADMENT ON IA 150360/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150361/2022

FOR impleading party ON IA 173762/2022

FOR INTERVENTION/IMPLEADMENT ON IA 173762/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 173770/2022

Date : 21-01-2026 This matters were mentioned today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Sudhir Naagar, AOR

Mr. Abhishek Gautam, AOR (mentioned by)

For Respondent(s) :Mr. Shaurya Sahay, AOR

Mr. Seshatalpa Sai Bandaru, AOR

Mr. Malak Manish Bhatt, AOR

Mr. Kumar Mihir, AOR

Mr. Manish Kumar Gupta, AOR

**UPON mentioning, the Court made the following
O R D E R**

List on 17.02.2026.

**(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**